

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 830
TO BE ANSWERED ON JULY 23, 2026**

STATUS OF PMAY-U

NO. 830 SHRI RAJESH NARANBHAI CHUDASAMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses sanctioned, constructed and occupied under Pradhan Mantri Awas Yojana (Urban), State-wise;**
- (b) whether there are delays in completion and allotment of approved units and if so, the reasons therefor; and**
- (c) the steps being taken to expedite construction and ensure transparency in the beneficiary selection process?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The Scheme Guidelines may be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.**

Based on the project proposal submitted by States/UTs, a total of 128 lakh houses have been sanctioned, out of which 99 lakh have been completed and 97 lakh have been occupied under PMAY-U and PMAY-U 2.0. State/UT wise details of houses sanctioned, completed and occupied under PMAY-U is at Annexure. The progress of the scheme can also be accessed on the PMAY-U dashboard (<https://dashboard.pmay-urban.gov.in>).

PMAY-U and PMAY-U 2.0 are demand driven schemes. As per the guidelines, States/UTs are responsible for identifying beneficiaries, planning and executing projects including allotment of completed houses to the eligible beneficiaries are done by States/UTs. The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc.

The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion of sanctioned houses within the stipulated timeline. -

Annexure referred in reply to Lok Sabha Unstarred Q.No.830 due for 23-07-2026

State/UTs wise details of Physical progress under PMAY-U & PMAY-U 2.0

Sr.No.	Name of the State/UT	Sanctiond	Completed/ Delivered	Occupied
1	Andhra Pradesh	19,67,971	11,38,126	10,74,908
2	Bihar	4,66,855	2,02,188	2,02,122
3	Chhattisgarh	3,46,253	2,68,384	2,56,196
4	Goa	3,180	3,180	3,176
5	Gujarat	11,35,670	9,93,987	9,52,611
6	Haryana	1,36,108	74,658	74,343
7	Himachal Pradesh	14,034	12,142	12,120
8	Jharkhand	2,43,343	1,70,450	1,67,459
9	Karnataka	5,78,080	4,06,720	3,61,166
10	Kerala	1,62,251	1,43,267	1,43,118
11	Madhya Pradesh	10,39,941	9,10,322	8,97,668
12	Maharashtra	13,84,240	10,74,552	10,16,139
13	Odisha	2,37,116	1,74,404	1,70,097
14	Punjab	1,58,768	1,05,497	1,04,669
15	Rajasthan	3,80,646	2,76,804	2,69,063
16	Tamil Nadu	6,85,715	6,32,085	5,89,061
17	Telangana	3,89,372	2,29,673	1,89,795
18	Uttar Pradesh	21,60,179	17,25,799	16,90,850
19	Uttarakhand	67,089	56,244	44,909
20	West Bengal	6,27,055	5,38,363	5,36,793
21	Arunachal Pradesh	14,287	9,495	8,279
22	Assam	2,21,943	1,48,507	1,48,505
23	Manipur	56,047	24,046	24,046
24	Meghalaya	8,692	3,138	3,138
25	Mizoram	40,704	34,262	34,261
26	Nagaland	37,223	30,228	30,196
27	Sikkim	301	220	220
28	Tripura	92,213	82,942	82,942
29	A&N Island	261	234	48
30	Chandigarh	1,286	1,286	1,283
31	DNH&DD	10,712	10,454	10,191
32	Delhi	33,625	33,625	32,953
33	J&K	45,982	35,961	35,962
34	Ladakh	1,138	1,009	1,009
35	Puducherry	19,752	12,923	12,917
Grand Total		128 Lakh	99 Lakh*	97 Lakh*

***Includes completed (3.42 lakh), occupied (4.91 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.**
